

GOVERNMENT OF INDIA  
MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE

**RAJYA SABHA**  
**UNSTARRED QUESTION NO. 2622**  
TO BE ANSWERED ON 19.03.2018

**Deforestation Due to Projects**

2622. SHRI C. P. NARAYANAN:

Will the Minister of ENVIRONMENT, FOREST AND CLIMATE CHANGE be pleased to state:

- (a) the extent of deforestation due to various projects during the last three years;
- (b) the extent of afforestation during this period;
- (c) whether Compensatory Afforestation Fund Management and Planning Authority (CAMPA) fund is being used for tree plantation on road side and if so, the details thereof; and
- (d) details of CAMPA funds allocated for afforestation of degraded forests and forest areas?

**ANSWER**

**MINISTER OF STATE IN THE MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE**

**(DR. MAHESH SHARMA)**

- (a) In the last three years (2015 to 2017) 38339.68 ha of forest land has been diverted for non forestry purposes with approval under Forest Conservation Act, 1980.
- (b) 8.15 lakh ha of non-forest and degraded forest land have been afforested as compensatory afforestation till date.
- (c) Yes, Sir CAMPA fund is used for afforestation work including road side plantation.
- (d) The funds released to various states from CAMPA fund for afforestation of degraded forest and forest area is given in annexure A.

\*\*\*

Annexure 'A' referred to in the answer to part (d) of Rajya Sabha Unstarred Question No.2622, to be answered on 19.03.2018 regarding 'Deforestation Due to Projects' by SHRI C. P. NARAYANAN, Member of Parliament

**Statement showing the total releases to State/UT CAMPAs as on 28.02.2018**

<b>Sl. No.</b>	<b>State/UT</b>	<b>Total (In Rs.)</b>
<b>1</b>	<b>2</b>	<b>3</b>
1	Andaman & Nicobar Islands	57,687,000.00
2	Andhra Pradesh	9,367,015,000.00
3	Arunachal Pradesh	3,583,684,000.00
4	Assam	1,308,858,100.00
5	Bihar	1,501,543,400.00
6	Chandigarh	42,822,000.00
7	Chhattisgarh	12,932,440,000.00
8	Dadra & Nagar Haveli	3,218,000.00
9	Daman & Diu	
10	Delhi	196,748,000.00
11	Goa	454,665,000.00
12	Gujarat	3,108,332,000.00
13	Haryana	2,549,550,000.00
14	Himachal Pradesh	5,734,689,400.00
15	Jammu & Kashmir	2,387,835,000.00
16	Jharkhand	10,531,239,300.00
17	Karnataka	4,853,833,000.00
18	Kerala	156,558,000.00
19	Lakshadweep	
20	Madhya Pradesh	8,615,347,000.00
21	Maharashtra	10,806,865,000.00

22	Manipur	882,369,000.00
23	Meghalaya	237,264,000.00
24	Mizoram	326,752,000.00
25	Nagaland	
26	Odisha	19,431,525,050.00
27	Pudducherry	
28	Punjab	3,044,663,872.00
29	Rajasthan	5,344,817,000.00
30	Sikkim	704,826,000.00
31	Tamil Nadu	245,829,000.00
32	Telangana	3,550,001,000.00
33	Tripura	500,036,300.00
34	Uttar Pradesh	5,358,385,400.00
35	Uttarakhand	8,533,890,000.00
36	West Bengal	374,153,000.00
	<b>Grand Total</b>	<b>126,727,440,822.00</b>